

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-523/2018 in
OA-1368/2018**

New Delhi, this the 10th day of December, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Sh. Amba Lal Chaudhary,
Staff Nurse, ESIC Hospital,
S/o Sh. Bhawar Lal Chaudhary,
R/o C-193, Sector-22, Noida (UP) ... Petitioner
(through Sh. K. Singhal)

Versus

Sh. Raj Kumar,
Director General, ESI Corporation,
Panchdeep Bhawan,
CIG Narg (Kotla Road)
New Delhi-110002. ... Respondents

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

Sh. K. Singhal, learned counsel appearing for the petitioner seeks leave of this Tribunal to withdraw the CP. Accordingly, the CP is dismissed as withdrawn.

**(A.K. Bishnoi)
Member(A)**

**(V. Ajay Kumar)
Member(J)**

/ns/